



SUPREME COURT BAR ASSOCIATION (Regd.)

SUPREME COURT OF INDIA, TILAK MARKG, NEW DELHI-110001 (INDIA)

June 11, 2020

SCBA/EC.2019-20

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* Mr. Ashok Arora suspended from
the post of Hony. Secretary vide
EC resolution Dated 08.05.2020

Shri Arvind Kejriwal,
Chief Minister
Government of National Capital Territory of Delhi
Secretariat
Indraprastha Estate
New Delhi

Subject: Request for setting up a Facility for testing of Covid-19 in
Supreme Court premises.

Respected Chief Minister,

The Growing pandemic ensuing from the Covid-19 virus is reaching endemic proportions. Its reach has now enveloped our day to day existence. As several scientific researches and reports indicate, the situation will not normalize in the near future. The asymptomatic nature of this virus makes everyone suspect and therefore, it is vital to carry out test on all. To access the laboratory for testing has its own hazards. Many a a laboratory decline to entertain patients while others do not have the required kits.

The testing facilities for Covid-19 are difficult to come by making it a race against time to ascertain whether an individual has been afflicted with this virus. The members of the Supreme Court Bar Association who have a fever or cough seek to get them tested but the facility are not easily accessible or available. Therefore, the Supreme Court Bar Association requests you to setup a Testing Facility for Covid-19 in the Supreme Court premises with appropriate equipment and test kits. This will enable all users of the Court - be they members of our Association, the general litigant, staff/clerks working with members, staff of the Supreme Court Bar Association, Staff of Hon'ble Supreme Court *et al* to get themselves checked for any infection by the Corona virus.

This is necessary keeping in mind the fact that the precincts of the Supreme Court are visited by a large range of persons including litigants who come to Delhi for their cases. The Supreme Court has so far taken all steps to control the spread of this disease in its precincts and must be protected against the spread of this disease.

Your early action in this matter will be appreciated.

Thanking you,

Yours sincerely


ROHIT PANDEY
ACTING HONY. SECRETARY